

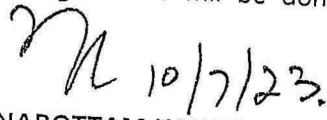
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order no.1146/39867-40067/F.1(3)/Gaz/2023, dated 22.05.2023, the following Committee is hereby re-constituted with immediate effect :-

Name of the Committee	Name of Judicial Officers	Designation
Committee regarding Non-Functional Pay Scale Rs.5400/-	Sh. Sunil Kumar Aggarwal Principal Judge, Family Court, (North-East), Karkardooma	Chairperson
	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
	Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


10/7/23.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

Dated 10/7/23

No. 1366/51242-272 /F.1(3)/Gaz/23

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The Sr. AO(J), AO(J), Admin. Branch (I,II&III)-(Central), General Branch, Recruitment/Promotion Cell, Care taking (Central) Tis Hazari Court, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi